

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.222
CP(IB)/26(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private Limited
V/s

.....Applicant

Shantilal Parbatbhai Lakkad To Sunrise Ginning Private
Limited
(Personal Guarantors)

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak,
For SBI : Proxy for Ms. M A Gogia, Adv.
RP : None
For Personal Guarantor : Mr. Yuvraj Thakore, Adv.

ORDER

A sick note is received from the side of Ld. Counsel for State Bank of India. Ld. Counsel for the applicant submitted that they have filed one IA which has not come up for hearing. Resolution Professional and Ld. Counsel for respondent is directed to remain present on next date of hearing.

List for further consideration on 13.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)